F.No. 01(03)/Roster/CESTAT/2024 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2024

ORDER NO. 30 of 2024

Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for CESTAT, New Delhi on 07.03.2024 as follows:-

DATE	defined on 07.03.2024 as follows:-	
On 07.03.2024 at 2:30 p. m.	(Technical)	WORKS ASSIGNED Part heard matter: C/52330/2019
Note		M/s. Shakti Pumps India Ltd. vs. CCE, CGST, Indore

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

(S. K. Tiwari) Deputy Registrar

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office

F.No. 01(03)/Roster/CESTAT/2024

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2024

ORDER NO. 31 of 2024

Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT**. **New Delhi** on **12.03.2024** as follows:-

DATE COPAN C		
On	CORAM	WORKS ASSIGNED
	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Part heard matter:
at		ST/50711/2017
2:30 p. m.		M/s. Hindustan Institute of Aeronautics vs. CCE & CGST,
		Bhopal

Note:

- 1. The hearing will take place by virtual mode.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(S. K. Tiwari)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar